

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-26/1994/791 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Parthiv Jyoti Saikia,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati the 31<sup>st</sup> January, 2018.


Sub: **Casual Leave and Restricted Holiday along with permission to leave the station.**

Ref:- Your letter No. DJT/231/18, dtd. 10.01.2018

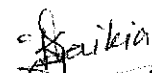
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.01.2018 and Restricted Holiday on 17.01.2018 along with permission to stay out of station w.e.f. 13.01.2018 to 18.01.2018 has been ~~granted/rejected~~.

Yours faithfully,

 31.1.18

**JOINT REGISTRAR (VIGILANCE)**

  
31/01/18